

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-07-2021 AT 2.30 PM THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IBA/608/2020  
PETITION NUMBER :  
NAME OF THE PETITIONER : Xicon internation Limited  
NAME OF THE RESPONDENTS : VA Tech Wabag Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Learned Counsel Mr. Solaiappan for the Applicant is present.

Learned Senior Counsel Mr. P.H. Arvindh Pandian for the Respondent is present.

At the request of the Applicant Counsel to file rejoinder, matter is adjourned to  
**12.08.2021** for hearing and disposal.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)